## BUSINESS ADVISORY COMMITTEE

## THIRTIETH REPORT

## (Third Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 18th September, 1964.

- The Committee recommend allocation of time to 2. the following items of Government legislative and other business as shown against each item:
  - (1) Discussion and voting on the 2 hours Supplementary Demands for Grants (General) for 1964-65.
  - (2) The Representation of the People hour (Amendment) Bill, 1964, (Consideration and passing)
  - (3) The High Court Judges (Conditions of Service) Amendment Bill, 2 hours 1964. (Consideration and passing)
  - (4) The Direct Taxes (Amendment) Bill, 4 hours 1964. (Consideration and passing)
  - (5) The Prevention of Food Adultera-5 hours tion (Amendment) Bill, 1963, as reported by the Joint Committee. (Consideration and passing)
  - (6) Resolution approving the Proclamation issued by the President, under article 356 of the Consti-5 hours tution in relation to the State of Kerala.
  - (7) Discussion on the international 6 hours situation.
  - (8) The Companies (Amendment) Bill. 3 hours 1964. (Consideration and passing)

Jonneau George (HUKAM SINGH) Chairman,

NEW DELHI <u>September 18, 1964</u> Bhadra 27, 1886 (Saka). Business Advisory Committee.